

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject : Appointment of Steno Typists in Subordinate Judiciary of the State.

Notification

No. 572 Dated: 10 - 08 - 2016

Whereas, vide High Court Order No. 141/PSY dated 14.05.2016 Select list/appointment order of the candidates for the post of Steno typist in Subordinate Judiciary of the Kashmir Province was issued by Hon'ble High Court pursuant to Advertisement Notification No. 986 dated 20.02.2014 and Notification No. 1337 dated 25.03.2015.

Whereas, vide order No. 145 dated 16.05.2016 postings of the said appointees were made and all the appointees were directed to join their place of postings within 15 days from the date of receipt of the said orders and in case any appointee fails to join within the stipulated period of 15 days, his /her appointment shall be cancelled without any further Notice.

Whereas, despite the receipt of the posting orders, the following appointees have not joined their place of postings:

1. Shri Akhter Rasool Lala S/o Gh. Rasool Lala R/o Chalpan Kacha, Khanka Moula, Srinagar.(Roll No. 397-K)
2. Shri Wasim Fayaz S/o Fayaz Ahmad R/o Chattabal Srinagar (Roll No. 204-K)
3. Shri Mudasir Sajad S/o Sajad Shmad Bhat R/o Sempora Pantha Chowk, Srinagar. (Roll No. 236).
4. Shri Farooq Ahmad Dar S/o Mohd. Ashraf Dar R/o Goripora, Srinagar. (Roll No. 228-K)
5. Shri Tahir Manzoor Bhat S/o Manzoor Ahmad Bhat R/o Zeetheer Nishat, Srinagar. (Roll No. 315-K)
6. Ms. Omel Banin D/o Late Manzoor Ahmad Ganaie R/o Alipora Botakadal, Srinagar (Roll No. 360).

Whereas, the competent authority has directed to provide the aforesaid appointees one more final chance of reporting to their respective place of postings.

Now therefore, the above mentioned appointees are hereby informed to report to their respective place of postings on or before 22.08.2016 failing which they would loose their entitlement to the post and the waiting list shall thereupon come into operation forthwith.

M. Akhoun
10.8.2016
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 507-515/PSY

Dated: 10-8-2016

Copy to the:-

1. Registrar General, High Court of J&K, Srinagar for information.
- 2-7) Principal District & Sessions Judge, Srinagar/Ganderbal/Pulwama/Anantnag/Kupwara for information.
- ✓ 8) Joint Director, Information, J&K with the request to publish the above notice in Daily News papers of Greater Kashmir and Srinagar times (Urdu).
- 9) Incharge NIC, High Court wing, Srinagar for uploading in High Court Web site.

M. Akhoun
10.8.2016
Principal Secretary to,
Hon'ble the Chief Justice